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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
DELHI.

REGN. NO. OA 553/1986

Shri J.S.Kaushal      Versus Union of India and others

8.1.1987.

Applicant through counsel Shri Rajeev Sharma.

On behalf of the respondents Mrs. Raj Kumari Chopra,  
counsel present.

Shri Rajeev Sharma learned counsel for the  
applicant states that the relief claimed by the  
applicant in this petition has been granted and he  
wishes to withdraw the petition. Petition allowed  
to be withdrawn. Petition dismissed as withdrawn  
with no costs.

*Sh. Kaushal*  
(Kaushal Kumar)  
Member  
8.1.1987.

*K. Madhava Reddy*  
(K. Madhava Reddy)  
Chairman  
8.1.1987.